

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 28th March, 2014

No. HC.VII-04/2014/ 1839 /A. Shri Pratap Chandra Das, Member, Motor Accident Claims Tribunal, Barpeta is posted at the same station i.e. Barpeta as District and Sessions Judge, vice Shri Prasanta Saikia, transferred.

Shri Das will remain in-charge of the Member, Motor Accident Claims Tribunal, Barpeta, until further order. Shri Das will join his new assignment positively on 01-04-2014.

By order,
Sd/- Robin Phukan,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-04/2014/ 1840 – 1861 /A.

Dated 28-03-2014

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, No.1 & 2 Kamrup, Guwahati/ Cachar, Silchar
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, _____
13. The Special Judge, Addl. CBI Court, No.1 & II, Assam, Chandmari, Guwahati
14. Shri Pratap Chandra Das, Member, Motor Accidents Claims Tribunal, Barpeta
15. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
16. The Joint Registrar (_____), Gauhati High Court, Guwahati
17. The Chief Judicial Magistrate, _____
18. The Deputy Registrar (_____), Gauhati High Court, Guwahati
19. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
20. The Superintendent (_____), Gauhati High Court, Guwahati
21. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
22. The C.A. to Registrar General/ Registrar (Vigilance)/Registrar (Judicial.)/Registrar (Administration), Gauhati High Court, Guwahati
23. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)

28/3/2014

RB-03-14